

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.154 of 2016 (SZ)

Applicant(s)

Respondent(s)

1.Human Rights & Consumer Protection
Cell Trust rep. by its Chairman
Thakur Rajkumar Singh, Hyderabad

2.M. Sunitha
3. P. Suresh

4. G. Kavitha Bai

1. The State of Telangana
rep. by Chief Secretary, Hyderabad

2. The Special Secretary, Govt. Of
Telangana, Municipal Admn., &
Urban Devp. Dept, Hyderabad

3. The Special Chief Secretary
Govt. Of ITelangana, Panchayat Raj &
Rural IDevp. Hyderabad

4. The Metropolitan Commissioner
Hyderabad Metropolitan Devp. Authority
Hyderabad

5. The District Collector,
Ranga Reddy District

6. The District Panchayat Officer
Ranga Reddy District

7. The Executive Officer/Village Secretary
Puppalanguda Gram kPanchayat

8. Dhanunjaya Rao

9. Ramesh Gambheer

Counsel appearing for applicant

Counsel appearing for respondents

Mr.Thakur Rajkumar Singh
Party – in – person

Mrs.Yasmeen Ali for R1 to R3, & R5 to R7
Mr. T.Sai Krishnan for R4
M/s.K.Sai Rama Murthy, K.Shankar
& Jayanthi for R8 & R9

Note of the Registry	Orders of the Tribunal
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Item No.4

Date: 16th August, 2017

Respondent Nos.3, 5 and 7 filed the reply today. The learned counsel appearing for respondent Nos.1, 2 and 6 submitted that respondent Nos.1 and 2 are adopting the reply filed by respondent No.3 and respondent No.6 is adopting the reply filed by respondent No.7. It is recorded. The applicant who appears in person is not present. File Rejoinder, if any,

List on 18.08.2017.

.....,JM
(Justice M.S.Nambiar)

.....,EM
(Shri P.S. Rao)

